GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3115 ANSWERED ON:12.08.2010 MODERNISATION OF AIRPORTS Chavan Shri Harischandra Deoram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is selling land worth crores of rupees under Delhi and Mumbai airports authority to the private companies at throwaway rates for modernisation of airports;
- (b) if so, the details thereof;
- (c) whether the Airports Authority of India has presented an alternative scheme for modernisation of these airports;
- (d) if so, the details thereof;
- (e) whether the total projected cost worked out by the AAI varied from that of the private companies; and
- (f) if so, the details thereof along with action taken thereon?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b): No, Madam. However, IGI Airport, New Delhi and CSI Airport, Mumbai have been leased out to the Joint Venture Companies (JVCs) namely M/s Delhi International Airport Pvt. Ltd. (DIAL) and Mumbai International Airport Pvt. Ltd. (MIAL) for a period of 30 years, which is futher extandable for another 30 years subject to certain conditions in accordance with the Operation, Management and Development Agreement (OMDA) entered into between the JVCs and the Airports Authority of India (AAI). The respective JVCs are responsible for operating, maintaining, developing, designing, constructing, upgrading, modernising, financing and managing the respective airports. The airports were handed over to the JVCs on 03.05.2006.
- (c) No, Madam.
- (d), (e) & (f) Do not arise.